

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2952  
ANSWERED ON:17.12.2004  
DUES OUTSTANDING TO ASSAM  
Hussain Shri Anwar

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether the Government did not release the State of Assam's dues from the Sales Tax from Petroleum products produced by IOC and other oil companies;
- (b) if so, the reasons for not releasing it; and
- (c) the time by which it is likely to be released?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a), (b) & (c): There is a dispute between Government of Assam and Indian Oil Corporation regarding Sales Tax liability and the matter is sub-judice.